

MR. SPEAKER : No, no. Not allowed.

*(Interruptions)\*\**

MR. SPEAKER : Nobody is allowed.

*(Interruptions)\*\**

MR. SPEAKER : Why are you speaking, all at the same time ?

*(Interruptions)\*\**

MR. SPEAKER : Nobody is allowed.

*(Interruptions)\*\**

MR. SPEAKER : I have not allowed anybody.

*(Interruptions)\*\**

MR. SPEAKER : Nobody is allowed.

*(Interruptions)\*\**

SHRI. THAMPAN THOMAS : (Mavelikara) : The record connected with the Bofors case and the CBI Report should be made available to the House for a fair discussion.

MR. SPEAKER : If you read the rule, you would not ask me this.

*(Interruptions)\*\**

*[Translation]*

SHRI MANVENDRA SINGH (Mathura) : Drinking water is not available in Delhi since yesterday.

MR. SPEAKER : Please give in writing.

*(Interruptions)*

*[English]*

MR. SPEAKER : Dr. Datta Samant, your motion is under my consideration.

*(Interruptions)\*\**

MR. SPEAKER : I have not allowed anything.

*(Interruptions)\*\**

PROF. MADHU DANDAVATE (Rajapur) : About the proceedings yesterday, I am raising a point or order.....

*(Interruptions)*

*[Translation]*

MR. SPEAKER : Leave it now, professor Saheb. Please take your seat. There is nothing in it.

*[English]*

PROF. MADHU DANDAVATE : You have already expunged the remarks made by the Prime Minister. But have you expressed your displeasure about the utterances of the Prime Minister ?

*(Interruptions)\*\**

MR. SPEAKER : What I have done is on the record. You see the record.

*(Interruptions)\*\**

*[Translation]*

MR. SPEAKER : Do not make an issue of a trivial matter.

12.06 hrs.

*[English]*

#### PAPERS LAID ON THE TABLE

Profit and loss Account and Balance Sheet (on accrual basis) of the department of Telecommunications for 1986-87.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) on behalf of Shri Vasant Sathe : I beg to lay on the Table a copy of the Profit and Loss Account and Balance Sheet (on accrual basis) of the Department of Telecommunications for the year 1986-87 (Hindi and English versions).

*[Placed in Library. See No. LT-6027/88]*

\*\*Not recorded.

\*\*Not recorded.

**Notifications under Environment  
(Protection) Act, 1986**

THE MINISTER OF STATE OF THE  
MINISTRY OF ENVIRONMENT AND  
FORESTS (SHRI Z.R. ANSARI) : I beg  
to lay on the Table—

1. A copy of Notification No. G.S.R. 434 (E) (Hindi and English versions) published in Gazette of India dated the 7th April, 1988 containing Corrigendum to Notification No. 82 (E) dated the 16th February, 1987 under section 26 of the Environment (Protection) Act, 1986.
- (2) A copy of the Notification No. S.O. 389 (E) (Hindi and English versions) published in Gazette of India dated the 14th April, 1988 delegating the powers vested in the Central Government under section 5 of the Environment (Protection) Act, 1986 to the State Government of Meghalaya, Punjab and Uttar Pradesh subject to the condition specified in the notification issued under section 23 of the said Act.

[Placed in Library. See No. LT-6028/88]

**Annual Report and Review on the  
working of National Institute of  
Physical Education and Sports for  
1986-87 and Statement for delay  
in laying these papers.**

THE MINISTER OF STATE IN THE  
DEPARTMENTS OF EDUCATION AND  
CULTURE IN THE MINISTRY OF  
HUMAN RESOURCES (SHRI L.P.  
SHAHI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Society for the National Institute of Physical Education and Sports for the year 1986-87 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Society for the National Institutes of Physical

Education and Sports for the year  
1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 6029/88]

**Commission of Sati (Prevention) Rules,  
1988**

THE MINISTER OF STATE IN THE  
DEPARTMENTS OF YOUTH AFFAIRS  
AND SPORTS AND WOMEN AND  
CHILD DEVELOPMENT IN THE  
MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT (SHRIMATI  
MARGARET ALVA) : I beg to lay  
on the Table a copy of the Commission  
of Sati (Prevention) Rules, 1988 (Hindi  
and English versions) published in  
Notification No. G.S.R. 360 (E) in  
Gazette of India dated the 21st  
March, 1988 under subsection (2)  
of section 21 of the Commission  
of Sati (Prevention) Act, 1987.

[Placed in Library. See No. LT 6030/88]

**Annual Reports, Annual Accounts  
and Reviews on the working of All  
India Institute of Medical Sciences,  
New Delhi for 1986-87 and Medical  
Council of India, New Delhi for  
1986-87 etc. and Statements for  
delay in laying these papers etc.**

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
WELFARE (KUMARI SAROJ KHA-  
PARDE) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences New Delhi, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by

the Government on the working of the All India Institute of Medical Sciences, New Delhi, for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 6031/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1986-87 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Medical Council of India, New Delhi for the year 1986-87.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT 6032/88]

- (5) (i) A copy of the Annual Accounts\* (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1986-87 together with Audit Report thereon (The Annual Report was laid on the Table on 15th December, 1987.).

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Central Council of Homoeopathy, New Delhi for the year 1986-87.

[Placed in Library. See No. LT 6033/88]

\*The Annual Report was laid on the Table on 15th December, 1987.

#### Notifications under major Port Trust Act, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL) : I beg to lay on the Table a copy.

Each of the following Notifications (Hindi and English versions) under subsection (4) of section 124 of the Major Port Trusts Act, 1963 :

- (1) G.S.R. 328 (E) published in Gazette of India dated the 7th March, 1988 approving the Tuticorin Port Employees (Retirement) Second Amendment Regulations, 1988.

[Placed in Library. See No. LT 6034 88]

- (2) G.S.R. 431 (E) published in Gazette of India dated the 6th April, 1988 approving the Tuticorin Port Trust Employees (Welfare Fund) Amendment Regulations, 1988.

[Placed in Library. See No. LT 6035 88]

12.7 hrs

#### PUBLIC ACCOUNTS COMMITTEE

[English]

#### Hundred and Thirty-third, Hundred and Thirtieth and Hundred and Thirty-first Reports

SHRI VIR SEN (Khurja) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Hundred and Thirty-third Report on Customs Receipts—Short Collection of duty due to adoption of incorrect assessable value.
- (2) Hundred and Thirtieth Report on action taken on 2nd Report (Eighth Lok Sabha) on Overall review of Sixth Five Year Plan in respect of Posts and Telegraphs Department.